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BENCH-I**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.05/2016

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R****ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th January 2018, 10.30 A.M**

Name of the Company	Jatin Karnani & Ors.-Versus-Neelachal Minerals Limited & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. UTPAL BOSE, SR. ADV
2. MR. D. N. SHARMA, ADV.
3. MR. SUBRATA DAS, ADV

} Petitioner

[Signature]
17.01.2018

1) MR. RATNANKO BANERJEE, SR. ADV

2) MR. NIRMALYA DAS GUPTA, ADV.

3) MR. ANUDIT BISWAS, ADV

} Respondent

[Signature]
12/01/2018

1. MANJU BHUTERIA, ADV.

2. URMILA CHAKRABORTY, ADV.

} for the Respondent
Nos. 1 to 4

[Signature]
17.1.18

ORDER

Ld. Counsels for the petitioner and Ld. Counsels for the respondents 1 to 4 and 7 are present.

List on 09.03.2018 for hearing.

[Signature]
(Jinan K.R.)
Member (Judicial)

[Signature]
(V.P. Singh)
Member (Judicial)